

ITEM NO.9

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 434/2018

ASSOCIATION FOR DEMOCRATIC REFORMS & ANR.

Petitioners

VERSUS

UNION OF INDIA

Respondent

(FOR ADMISSION)

Date : 02-07-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioners

Mr. Prashant Bhushan, AOR
Ms. Kamini Jaiswal, Adv.
Mr. Pranav Sachdeva, Adv.

For Respondent

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Dasti, in addition, is permitted.

Tag with Writ Petition (C) No. 333/2015 and
SLP(C) No. 18190/2014.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar